

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4987
ANSWERED ON:23.04.2015
FUNCTIONING OF VARIOUS TRIBUNALS
Basheer Shri E. T. Mohammed

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it has come to the notice of the Government that the functioning of several tribunals in the country is in consistence with the parameters laid down by the Hon'ble Supreme Court;
- (b) whether the Government proposes to further examine their validity and competence in the light of the Hon'ble Supreme Court Order striking down the National Tax Tribunal Act, 2005 etc. and holding the constitution of the Intellectual Property Appellate Board unconstitutional by the Madras High Court; and
- (c) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a): No. Madam.

(b)&(c): Do not arise.